



NOTIFICATION NO.125/2019

R.O.C.1564/2015/D8

The Madras High Court has proposed to issue Proximity Cards (Entry Passes) to Senior Advocates and Advocates, to enable them to have seamless access into the High Security Zone.

The Proforma prescribed for this purpose is available in the High Court's Website, www.hcmadras.tn.nic.in.

Senior Advocates and Advocates **who have not applied earlier** are requested to download the proforma, fill up the same and submit the filled-in-proforma at the "ID Card Processing Unit", located inside the erstwhile Information Centre, within the High Court premises.

After processing the applications, intimation will be sent through SMS to the mobile numbers furnished by the Senior Advocates and Advocates as to the date and time at which they should make themselves available for taking photograph. Cards will be printed and issued thereafter.

//BY ORDER//

**HIGH COURT, MADRAS
DATE: 20-03-2019**

**K.INDUMATHI
REGISTRAR (ADMINISTRATION)**



PROFORMA FOR ISSUANCE OF ENTRY PASS TO ADVOCATES

1	Name of the Advocate		(Affix Passport size Photograph)
2	Name of the Father/Spouse		
3	Date of Birth (DD/MM/YYYY)		
4	Gender	Male/Female	
5	Address		
	Chamber/Office Address:	Permanent Address:	Residential Address:
6	Contact Number		
	Office:	Residence:	Mobile:
7	E-Mail ID		
8	Enrolment No. (Copy of Enrolment Certificate to be enclosed)		
9	* Identity Proofs to be enclosed (Any two of the following)		
	i) Aadhaar Card		
	ii) Voter ID Card		
	iii) Passport		
	iv) Family Card		
	v) Driving Licence		

UNDERTAKING

- I) I hereby certify that the above particulars are true to the best of my knowledge and belief.
II) I also undertake to update any change in any of the above particulars whenever they occur.
III) I undertake to abide by the condition that the Entry Pass is revocable any time, if any discrepancy were to be found in the above particulars.

DATE :

PLACE:

SIGNATURE OF THE INDIVIDUAL

(*) ORIGINALS TO BE PRODUCED FOR VERIFICATION AT THE TIME OF ISSUANCE OF THE ENTRY PASS.